

THE MANGROL AND MANAVADAR (ADMINISTRATION OF PROPERTY) ACT, 1949

ARRANGEMENT OF SECTIONS

SECTIONS

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SCHEDULE.

THE MANGROL AND MANAVADAR (ADMINISTRATION OF PROPERTY) ACT, 1949

ACT NO. 2 OF 1949

[14th February, 1949.]

An Act to provide for the vesting of certain properties belonging to the States of Mangrol and Manavadar in Kathiawar in the Managers of the said States.

WHEREAS the administration of the States of Mangrol and Manavadar has been taken over by the Central Government;

AND WHEREAS it is expedient to provide for the vesting of certain properties belonging to the said States in the Managers thereof appointed by or on behalf of the Central Government and for certain matters incidental thereto;

It is hereby enacted as follows:—

1. Short title.—This Act may be called the Mangrol and Manavadar (Administration of Property) Act, 1949.

2. Definition.—In this Act, “Manager” means the Manager for the time being of the State of Mangrol or the State of Manavadar, as the case may be, appointed by, or on behalf of, the Central Government.

3. Vesting of property in Manager.—Notwithstanding anything contained in any other law for the time being in force or in any instrument or other document whatsoever, the properties described in the Schedule, which stand in the name of the Sheikh of Mangrol or in the name of the Khan of Manavadar, whether in his personal capacity or as the legal representative of any deceased person or in any other capacity, or the Begum Sahiban Fatma, or of any *karbhari* or other officer of Mangrol or Manavadar in his official capacity, or in the names of more than one of them, shall be deemed to have vested and always to have been vested on and from the 1st day of November, 1947, as follows, namely:—

(a) if the properties are included in Part I of the Schedule, then in the Manager of the State of Mangrol, and

(b) if the properties are included in Part II of the Schedule, then in the Manager of the State of Manavadar.

4. Powers of Manager.—The Manager shall have and exercise, in relation to properties vested in him under section 3, all the rights, powers and authority which a full owner has or exercises in relation to his own property:

Provided that where any of the said properties was, immediately before the 1st day of November, 1947, subject to any trust lawfully created, the Manager shall, in the exercise of his powers in relation to such property be bound by the terms of that trust.

5. Payment to Manager to be a discharge of obligations.—Any payment made to the Manager in the discharge of any of the obligations in relation to any of the properties described in the Schedule shall be a full discharge to the person or authority making the payment from all liability in respect of such payment.

6. Issue of duplicate securities.—(1) Where for any reason any of the Government securities described in the Schedule is not in the custody of the Manager in whom it has vested under the provisions of this Act, the Manager may make an application to the Reserve Bank of India for the issue of a duplicate security in lieu thereof.

(2) When an application under sub-section (1) has been made, then, notwithstanding anything contained in any other law for the time being in force, the Reserve Bank of India shall issue a duplicate security to the Manager as if the original security had been lost.

(3) Any duplicate security issued under the provisions of this section shall have the same effect as if it had been issued under section 11 of the Public Debt (Central Government) Act, 1944 (18 of 1944).

7. Transfers otherwise than by Manager void.—Any transfer or other disposition of any property described in the Schedule made on or after the 1st day of November, 1947, by any person other than the Manager or without his consent shall be, and shall always be deemed to have been, void and of no effect.

8. Power to call for information.—(1) Where the Central Government is of opinion that any person is in possession of any property which belongs to the State of Mangrol or the State of Manavadar, it may, by notice in writing, require such person to furnish such information as it may consider necessary for the purpose of determining whether the property is property belonging to the State of Mangrol or the State of Manavadar, as the case may be.

(2) If any person to whom a notice is sent under sub-section (1) fails to comply therewith he shall be punishable with imprisonment which may extend to three months or with fine which may extend to one thousand rupees or with both.

9. Bar of jurisdiction of Court.—(1) No Court shall have jurisdiction to entertain any civil or criminal proceeding in relation to any of the properties described in the Schedule or to enforce any liability in respect thereof save at the instance of the Manager.

(2) Nothing in this section shall be deemed to prohibit the submission to the Central Government by any person other than the Manager of any claim in relation to any such property and the decision of the Central Government on such claim shall be final and shall not be called in question in any Court.

10. Power of the Central Government to add to the Schedule.—(1) The Central Government may, from time to time, by notification in the Official Gazette, amend or alter the Schedule.

(2) In particular, and without prejudice to the generality of the foregoing power, the Central Government may, by notification as aforesaid, add to the items of property included in Parts I and II of the Schedule any other item which in its opinion represents property belonging to the State of Mangrol or the State of Manavadar, as the case may be, and on the issue of such notification any property specified in the notification shall be deemed to be and always to have been included in Part I or Part II of the Schedule, as the case may be.

11. Bar of legal proceedings.—No suit, prosecution or other legal proceeding shall lie against the Central Government, the Reserve Bank of India, any bank or company mentioned in the Schedule, or the Manager or any other person for anything which is in good faith done or intended to be done in pursuance of any of the provisions of this Act.

12. Repeal.—(1) The Mangrol and Manavadar (Administration of Property) Ordinance, 1948 (Ord. 22 of 1948), is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken in exercise of any power conferred by or under the said Ordinance shall be deemed to have been done or taken in exercise of the powers conferred by or under this Act, as if this Act had come into force on the 16th day of August, 1948.

SCHEDULE
PART I
(See section 3)

(PROPERTIES BELONGING TO THE STATE OF MANGROL)

¹[(a) Investments of Mangrol State

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
1.	3% Government of India INSC. Stock, 1946.	BY0098 . . . BY0127 . . .	1 1	40,000 10,000 <u>50,000</u>	S. Abdulkhaliq	The Bank of India Ltd.
2.	4½% Government Loan 1955—60.	BY004018 . . . BY002118 . . . BY002119 . . . BY002120 . . . BY009779 . . . BY009780 . . .	1 1 1 1 1 1	10,000 5,000 5,000 5,000 5,000 <u>35,000</u>	S. Abdulkhaliq & S. M. Nasiruddin.	Do.
3.	4% Government Loan 1960—70.	BY062368 . . . BY062369 . . . BY063163 . . . BY034265 . . . BY034271 . . .	1 1 1 1 1	5,000 200 200 1,000 1,000 <u>7,400</u>	S.M. Nasiruddin.	Manager, Mangrol State.
	Do.	BY016077 . . . BY013096 . . .	1 1	1,000 500 <u>1,500</u>	S. Abdulkhaliq	The Bank of India Ltd.
4.	4% Government Loan 1960—70. 4½ Do. 1955—60 4% Bombay Port Trust Bonds Loan 1905—Rep—1965.	BY2736 . . . BY0546 . . . 4175 . . .	1 1 1	10,000 33,000 2,000	S.M. Nasiruddin & S. Mahomed Badruddin.	Imperial Bank of India, Rajkot.
5.	4% Do. 1912—Rep.—1973. 4% Do. 1909—Rep.—1970	4177 . . . 4176 . . .	1 1	2,000 1,000 <u>48,000</u>		

1. Subs. by Notification No. S.R.O. 423, dated 31st January, 1951.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody				
1	2	3	4	5	6	7				
				Rs.						
6.	4% Government Loan 1960—70.	BY028954 . . . BY054155 . . .	1 1	1,000 1,000	S. Abdulkhaliq	The Bank of India Ltd.				
				2,000						
7.	5% Karachi Municipal Debentures.	29 128 129 130	1 1 1 1	5,000 1,000 1,000 1,000	S. Abdulkhaliq & S.M. Nasiruddin.	Do.				
				8,000						
8.	4% Bombay Port Trust Loan 1904.	8896 8897 8898	1 1 1	10,000 10,000 500			Do.	Do.		
				20,500						
	Do. 1905	11694	1	500	Do.	Do.				
	Do. 1911	13369 13368 13370	1 1 1	5,000 1,000 1,000	Do.	Do.				
				7,000						
	4% Bombay Port Trust Debentures 1912.	16734	1	5,000			S. Abdulkhaliq & S.M. Nasiruddin.	The Bank of India Ltd.		
	Do. Loan 1912	17215 17496 17497 17498 14239 14240		15,000 10,000 10,000 10,000 5,000 5,000	Do.	Do.				
				55,000						
	Do. 1913	14627. . . . 14628 14629 14630 16986. . . . 14631. . . .	1 1 1 1 1 1	5,000 5,000 5,000 5,000 1,000 500			Do.	Do.		
				21,500						
	Do. 1910	9424. . . .	1	1,000					Do.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
9.	Postal Cash Certificates	J/3. 243970 ... J/3. 243971 ... R/2. 058918 ... D/2. 140148 ... D/2. 140149 ... D/2. 140150 ... D/2. 188805 ... D/2. 188806 ... D/2. 188807 ... D/2. 188808 ... D/2. 188809 ... H/2. 104370 ... H/2. 104371 ...	1 1 1 1 1 1 1 1 1 1 1 1	100 100 50 1,000 1,000 1,000 1,000 1,000 1,000 1,000 500 50	S. Abdulkhaliq	The Bank of India Ltd
				9,250		
10.	Imperial Bank of India	71331/33; 59772/76; 73660/64; 52734/40	20 (Fully paid).		S.M. Jehangirmian & S. Abdulkhaliq.	Do.
11.	Tata Iron & Steel Co. Ltd.	199449/598 ...	150.II. PREF.		Do.	Do.
	Do.	579107/31; 221305/314; 628127/31; 315328/32; 561872/76; 23778/82; 199978/82; 136977/86; 102371/75; ¹ [184384/881]	80-II. PREF	..	S. Abdulkhaliq	Do.
	Tata Iron & Steel Ltd.	381542/46; 182778/782; 550127/131; 182773/777; 39672/76; 465892/96; 81910/14; 81925/29; 355627/631; 355952/56; 626262/66; 626257/61; 380617/21; 472085/89.	70-11. PREF.	..	S. Abdulkhaliq	Do.

1. Subs. by Notification No. 782, dated 31st January, 1956.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
12.	Reserve Bank of India	216246/250; 217171/75; 244941/45.	15	..	S. Abdulkhaliq	The Bank of India Ltd
13.	Scindia Steam Navigation Co., Ltd.	1220766/815	50	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	2554913/962	50 (1946 Issue).	..	Do.	The Company.
	Do.	1009279/378; ¹ [1009529/728; 1009779/978]; 1060995/1019; 1061170/194; ¹ [482442/4491]; 1061270/294; 1200467/76; 525461/477; 473102/116; 86607/616; ¹ [1258683/6871] ¹ [97449/458]; 1258798/800; 1499485/489; 474701/715; 1499802/803; 403429/53.	700	..	S. Abdulkhaliq	The Bank of India Ltd.
	Do.	2564919/65618	700 (1946 Issue)	..	Do.	The Company.
14.	International Bank of India Ltd.	12186/435	250 ORD.	..	Do.	The Bank of India Ltd.
	Do.	25035/134	100 DEFD.	..	Do.	Do.
15.	Indian Iron & Steel Co., Ltd.	2492048/057; 439550/99; 454812/911.	160 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
16.	Tata Power Co., Ltd.	13744; 13918	2 ORD.	..	Do.	Do.
17.	Tata Iron & Steel Co., Ltd.	30844/63; 33624/26; 16892; 16891; 9051/65.	40 PREF.	..	Do.	Do.
18.	Dacca Electric Supply Co., Ltd.	78138/437; 20345/544	500	..	Do.	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
19.	Central Bank of India Ltd.	104775/79; 113564/68; 121501/05; 121506/10; 146385/89.	25	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	..	25 (1944 Issue)	..	Do.	Central Bank of India Ltd.
	Do.	¹ [481866/870]; 481876/880; 481886/935; 481871/75; 481881/85; 382891/95; 87321/25; 87311/320; 87331/335; 250591/95; 302286/290; 97921/924; 64601/05; 64899/900; 81680; 64951; 85476; 75116/117; 89872/75; 191591/95; 399841/45; 617766/70; 487611/615; 370636/640; 378516/25; 333506/15; 509861/70; 197470/79; 350371/80; 617791/95; ¹ [609861/75]; 405006/020; ¹ [405316/405345]; 424061/65; 444676/80; 444681/690; 459061/70; 590731/35; 590736/740; 636656/60; 636671/80; 221846; 203620/21; 202155/56; 223162; 219671/72; 201823/24; 209641/42; 224774; 220694/95; 219582; 206202; 219370/71; 200938; 215174; 212874; 669764; 204539; 206722; 223996; 224476; 205692/93; 209366;	650	..	S. Abdulkhaliq	The Central Bank of India.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
	Central Bank of India Ltd.— <i>contd.</i>	207094; 671182; 671196; 223936/38; 223962; 200297; 203771/772; 221837; 207058; 202909/10; 210539; 42866/875; 42876/880; 669967; 216124/25; 200749/750; 114757/761; 446401/05; 156361/65; 449926/30; 252396/425; 499216/220; 257471/75; 449931/35; 168646/655; 102660/669; 450631/700; 579396/420; 610631/45; 371296/310; 408776/785; 623146/155; 309786/795.	650	..	S. Abdulkhaliq	The Central Bank of India.
	Do.	..	650 (1944 Issue).	..	Do.	Do.
	Do.	..	500		S.M. Nasiruddin.	S.M. Nasiruddin.
	Do.	158056/158060; 158061/65; 158066/70; 158071/75; 158075/80; 158081/85; 158086/90; 158091/95; 158096/100; 158101/05; 158106/10; 158111/15; 158116/20; 158121/25; 158126/30; 158131/35; 158136/40; 158141/45; 158146/50; 158151/55.	100 (1947 Issue) Bonus shares.	..	Do.	Manager, Mangrol.
	Do.	149001/149065	65 Bonus shares (1947 Issue).	..	S. Abdulkhaliq	The Central Bank of India.
	Do.	149066/149135 ¹ [407341/407365].	70 Bonus shares (1947 Issue).	..	Do.	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Shares and Securities	Numbers of	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7	8
					Rs.		
20.	National Gramophone Record Manufacturing Co., Ltd.	85/86. . . .	2 Founder	2	..	S. Abdulkhaliq	The Bank of India Ltd.
	Do.	831/850. . . .	20 ORD.	20	..	Do.	Do.
21.	Bombay Electric Supply & Tramway Co., Ltd.	60126/30; 151637/41; 153460/64; 592471.	16 ORD.	16	..	Do.	Do.
	Do.	590518/526	9 ORD.	9	..	Do.	Do.
22.	Macfarlane & Co. Ltd.	1561/1585	25	25	..	S. Amiruddin	Manager, Mangrol.
23.	Travancore Rubbers Ltd.	31338/31347	10	10	..	Do.	Do.
24.	Peninsular Plantations Ltd.	29906/29925	20	20	..	Do.	Do.
	Do.	28656/705; 31756/855	150	150	..	S. Abdulkhaliq	The Bank of India Ltd.
25.	Burmah Corporation Ltd.	4997124/4997173	50	50	..	S. Amiruddin	Manager, Mangrol.
26.	4% Bombay Port Trust Loan, 1908.	11823 10251 11824 11825	1 1 1 1	1 1 1 1	1,000 500 500 500	S. Abdulkhaliq	The Bank of India Ltd.
					<u>2,500</u>		
27.	Bank of India Ltd.	296611/615; 296663/66	9	9	..	Do.	Do.
	Do.	296541/610; 296661/662	72	72	..	S.M. Jehangirmian.	Do.
	Do.	296616/650	35	35	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	296651/660	10	10	..	Do.	Do.
	Do.	..	126 (1948 Issue).	126	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
28.	Indian Iron & Steel Co. Ltd.	2496918/7017; 586262/361; ¹ [685637/685736]; 751069/168; 2424519/48; 997212/261; 1976825/874; 2488933/972; 2196159/238.	650 ORD.	..	S. Abdulkhaliq	The Bank of India Ltd.
29.	All interest and dividends remaining unpaid or compensation either in cash or in securities or in shares or both in respect to all or any of the above said shares or securities.					
30.	All Bonus shares, coupons or new shares to the issue or allotment of which the holder became entitled by virtue of the holding of all or any of the above items.					
31.	Amounts standing in the current or Savings Bank Accounts in the Bank of India Ltd., Bombay and Calcutta, Imperial Bank of India, Bombay, Rajkot and Lahore and the National City Bank of New York (London) in the names of Shaikh Jehangirmian, Shaikh Abdulkhaliq, Shaikh Mahomed Nasiruddinmian, Shaikh Mahomed Badruddin or in the name of any one or more of them or in the name of Karbhar, or any other officer of Mangrol in his official capacity or in the names of more than one of such officers.					

(b) Investments of Mangrol State for Islamia Charitable Education Trust Fund

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody		
1	2	3	4	5	6	7		
				Rs.				
1.	4% Government Loan 1960-70.	BY034262. . . . BY034263. . . . BY034264 BY021965. . . . BY021101. . . . BY021102. . . . BY029530. . . . BY018397. . . . BY012959. . . .	1 1 1 1 1 1 1 1 1	25,000 25,000 25,000 25,000 10,000 10,000 5,000 1,000 500	S. Abdulkhaliq	The Bank of India Ltd.		
				1,26,500				

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody						
1	2	3	4	5	6	7						
				Rs.								
2.	3½% Government Promissory Notes 1842—43.	B085053. . . . B085054. . . . B088264. . . . B065023. . . . B058497. . . . B058498. . . . B058499. . . . B085488. . . . B085286. . . .	1 1 1 1 1 1 1 1	10,000 10,000 5,000 1,000 1,000 1,000 1,000 500 500	S. Abdulkhaliq	The Bank of India Ltd.						
				30,000								
	3½% Government Promissory Notes 1854—55.	B137850. . . . B116766. . . . B116767. . . . B094040. . . . B109398. . . . B116764. . . . B094039. . . . B094037. . . . B094038. . . . B132386. . . . B132387. . . . B132388. . . . B115167. . . . B094036. . . .	1 1 1 1 1 1 1 1 1 1 1 1 1 1	15,000 5,000 5,000 5,000 2,000 2,000 2,000 1,000 1,000 1,000 1,000 1,000 1,000 500			Do.	Do.				
				42,500								
	3½% Government Promissory Notes 1865.	B154594. . . . B103122. . . . B137665. . . . B124448. . . . B128184. . . . B088686. . . . B097625. . . . B132338. . . . B141008. . . . B141009. . . . B141010. . . . B141011. . . . B139115. . . . B139116. . . . B139117. . . . B139118. . . . B146333. . . . B139637. . . . B138012. . . . B126481. . . . B158893. . . . B158894. . . .	1 1	25,000 5,000 5,000 5,000 2,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000					Do.	Do.		
				59,000								

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody				
1	2	3	4	5	6	7				
				Rs.						
	3½% Government Promissory Notes 1900—01.	B213425 B213651 B214418 B113330. . . . B124857. . . . B124858. . . . B124859. . . . B124860. . . . B124861. . . .	1 1 1 1 1 1 1 1 1	25,000 25,000 10,000 10,000 5,000 1,000 1,000 1,000 500	S. Abdulkhaliq	The Bank of India Ltd.				
				78,500						
3.	4% Bombay Port Trust Loan 1905.	9477. . . .	1	5,000			Do.	Do.		
	4% Bombay Port Trust Loan 1908.	9615. . . . 6262. . . . 6263. . . . 6264. . . . 6342. . . .	1 1 1 1 1	3,500 1,000 1,000 1,000 500			Do.	Do.		
				7,000						
	4% Bombay Port Trust Loan 1911.	12268. . . . 12858. . . .	1 1	10,000 5,000					Do.	Do.
				15,000						
	4% Bombay Port Trust Loan 1914.	13758. . . .	1	3,000					Do.	Do.
4.	Imperial Bank of India	69493; 51015/24; 40538/41; 40544/45; 42847; 48071; 51007.	20 (Fully paid).	..			Do.	Do.		
	Do.	126317. . . .	1 (Partly paid).	..	Do.	Do.				
5.	Bank of India Ltd.	22478/87; 16604/607; 90145/49	19	..	Do.	Do.				

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
6.	Central Bank of India Ltd.	109032/81; 12360/62; 16891; 16893/95; 16926; 31461/65; 35816/830; 43834/35; 88271/286; 88222/25; 121431/35; 338591/640; 279041/45; 80056/60; 39056/060; 385326/330; 127221/225; 449901/905; 32806/825; 308931/35; 91374/80; 91351/63; ¹ [103607/6161; 290801/805; 432246/50; 597101/105; 326016/20; 484976/985; 369861/70; 311686/735; 220986/87; 213656; 521081/85; 205750/51; 461641/45; 461616/20.	350	..	S. Abdulkhaliq	The Bank of India Ltd.
	Do.	149136/149205	70 (Bonus shares).	..	Do.	The Central Bank.
7.	Central Provinces Railways Co. Ltd.	51506/510	5	..	Do.	The Bank of India Ltd.
8.	Bombay Electric Supply & Tramway Co. Ltd.	495636/715	80 ORD.	..	Do.	Do.
9.	Oriental Government Security Life Assurance Co. Ltd.	350	1	..	Do.	Do.
10.	Alcock Ashdown & Co. Ltd.	7488; 1627; 4354	3	..	Do.	Do.
	Do.	27816/18	3	..	Do.	The Company.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
11.	Bombay Burmah Training Corporation Ltd.	26546/56; 26563/65	14 (Old)	..	S. Abdulkhaliq	The Bank of India Ltd.
12.	Port Canning & Land Improvement Co. Ltd.	53981/54010	30	..	Do.	Do.
13.	Bombay Steam Navigation Ltd.	10455/74; 13184/90	13482; 28 ORD.	..	Do.	Do.
	Do.	21502/503; 21509/21510	4 PREF.	..	Do.	Do.
14.	Tata Iron & Steel Co. Ltd.	125852/56; 139033; 145103/107; 177034/038; 6931/35; 6926/930; 175374/78; 175384/88; 257173/177; 257649/53; 279627/631; 279902/906; 309741/745.	¹ [61] ORD.	..	Do.	Do.
15.	New Prince of Wales Press Co. Ltd.	132; 146; 243/44	4	..	Do.	Do.
16.	Bombay Electric Supply & Tramway Co. Ltd.	157378/407	30 PREF.	..	Do.	Do.
17.	Pench Valley Coal Co. Ltd.	47441/490; 20581/680; 18471/570; 75599/648; 76355/554.	500 (Fully paid).	..	Do.	Do.
18.	Dacca Electric Supply Co. Ltd.	55186/685	500	..	Do.	Do.
19.	Framji Petit Spinning Manufacturing Co. Ltd.	514	1	..	Do.	Do.
20.	New Mofussil Co. Ltd.	258; 1241; 2703	3	..	Do.	Do.
21.	Premier Mills Co. Ltd.	15536/60	25	..	Do.	Do.
22.	All interest and dividends remaining unpaid or compensation either in cash or in securities or shares or both in respect to all or any of the above said shares or securities.					
23.	All Bonus shares, coupons or new shares to the issue or allotment of which the holder became entitled by virtue of the holding of all or any of the above items.					

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

(c) Investments of Wakf Trust Fund of Mangrol State

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
1.	4½% Government Loan 1955—60.	BY002122	1	25,000	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
		BY009926	1	25,000		
		BY009924	1	10,000		
		BY009925	1	10,000		
		BY002519	1	7,000		
				77,000		
2.	4% Government Loan 1960—70.	BY028429	1	10,000	S. Abdulkhaliq & S.M. Nasiruddin.	Do.
		BY019645	1	5,000		
		BY020450	1	5,000		
		BY028731	1	5,000		
		BY053810	1	5,000		
		BY020266	1	5,000		
		BY020340	1	5,000		
		BY020341	1	5,000		
		BY020342	1	5,000		
		BY020343	1	5,000		
		BY020344	1	5,000		
		BY020454	1	5,000		
		BY020455	1	5,000		
		BY020456	1	5,000		
		BY019990	1	1,000		
		BY016421	1	1,000		
		BY016422	1	1,000		
		BY028174	1	1,000		
		BY028175		84,000		
3.	5% Government Loan 1945—55.	BY105058	1	10,000	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
		BO99465	1	5,000		
		BO90618	1	5,000		
		BO90621	1	5,000		
		BO94061	1	5,000		
				30,000		

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
4.	5% Karachi Municipal Loan 1927.	24 25	1 1	10,000 10,000 <hr/> 20,000	S.M. Nasiruddin & S. Abdulkhaliq.	The Bank of India Ltd.
5.	Tata Iron & Steel Co. Ltd.	202847/50; 139034; 202842/ 846	10 ORD.	..	S.M. Jehangirmian.	Do.
	Do.	134999/5005; 128944/945; 99848/49; 270092/094; 109175; 324177/186.	25 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	136127/131; 462255/259; 550042/46; 554067/71; 135017/21; 241152/156; 136122/126; 48016/20; 194014/18; 103935/939; 103940/949; 398463/67; 53075/79.	70 II. PREF.	..	Do.	Do.
6.	Bombay Electric Supply & Tramway Co. Ltd.	15794/808; 7906/15; 250750/74; 3291/315; 495716/45; 574683/693.	116 ORD.	..	S.M. Jehangirmian.	Do.
	Bombay Electric Supply & Tramway Co. Ltd.	592472	1 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	157408/37	30 PREF.	..	S.M. Jehangirmian.	Do.
7.	Bombay Steam Navigation Co. Ltd.	7607/08; 10799/800; 16527; 8722/3; 13322/4.	10 ORD.	..	Do.	Do.
	Do.	21511/13	3 PREF.	..	Do.	Do.
8.	Alcock Ashdown & Co. Ltd.	38; 8259;; 931; 942/4; 947; 2538; 8356; 7834; 1837; 2634; 8277; 5691; 5725; 5724; 567; 2375.	18	..	Do.	Do.
	Do.	21852/69	18	..	Do.	The Company.
9.	Oriental Government Security Life Assurance Co. Ltd.	1562/63	2	..	Do.	The Bank of India Ltd.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
10.	New Prince of Wales Press Co. Ltd.	191/4; 212	5	..	S.M. Jehangirmian.	The Bank of India Ltd.
11.	Bombay Burmah Trading Corporation Ltd.	115249/94	46 (New)	..	Do.	Do.
	Do.	39352/59; 26557/62	14 (Old)	..	Do.	Do.
12.	Fort Canning & Band Improvement Co. Ltd.	54101/120	20	..	Do.	Do.
13.	New Mofussil Co. Ltd.	1587; 2009	2	..	Do.	Do.
14.	Premier Mills Ltd.	15561/85	25	..	Do.	Do.
15.	Central Bank of India Ltd.	109082/131; 21949/2048	150	..	Do.	Do.
	Do.	104256/285	30 (Bonus shares).	..	Do.	The Central Bank.
	Do.	364751/790; 658541/550; 11526/537; 21237/244; 10/20; 1620; 11518/520; 457381/390; 476231/245; 485151/165.	125	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	149206/149230	25 (Bonus shares).	..	Do.	The Central Bank.
16.	Framji Petit Spinning and Manufacturing Co. Ltd.	77	1	..	S.M. Jehangirmian	The Bank of India Ltd.
17.	Imperial Bank of India	28515; 51025/34; 74088/092; 45336/8; 55227/8.	26 (Fully paid).	..	Do.	Do.
	Do.	17029/068	40 (Partly paid).	..	Do.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
18.	4% Debentures Stock, Bombay Telephone Co.	8594	1	950	S.M. Jehangirmian.	The Bank of India Ltd.
19.	6% Karachi Port Trust Debentures 1956.	1779 1780 67	1 1 1	1,000 1,000 500 <u>2,500</u>	S. Abdulkhaliq & S.M. Nasiruddin.	Do.
20.	The Bank of India Ltd.	9801; 11607/608; 11865; 14869; 16840/41; 19386; 98534/538; 28195/199; 3178; 23440; 19807/809; 18586; ¹ [133361]; 29151;	70	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	199746/47; 174086/10; 14613/622; 19449/455.	144	..	S.M. Jehangirmian.	Do.
		192311/19; 136857/8; 83146; 119615/21; 189764/9; 44701/800; 168446/64.				
21.	Scindia Steam Navigation.	282061/85; 402944/68; 11627/51; 389397/401; 246226/42; 246198/200; 956572/637.	166	..	Do.	Do.
	Do.	2573336/501 . . .	166	..	Do.	The Company.
22.	Century Spinning & Manufacturing Co. Ltd.	12493; 10155; 1225; 13220; 4454; 1785/9.	10	..	Do.	The Bank of India Ltd.
	Do.	¹ [14978]; 9646; 14872; 14529; 14672; 11445; 7815; 10085; 10904; 13300.	10	..	S. Abdulkhaliq & S.M. Jehangirmian.	Do.
23.	Tata Hydro Electric Power Supply Co. Ltd.	107666/70; 138911/15	10 ORD.	..	S.M. Jehangirmian, K.S. Mahomed Badruddin and S. Abdulkhaliq.	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
24.	Gondal Para Co. Ltd.	184/8	5	..	S.M. Jehangirmian.	The Bank of India Ltd.
25.	Kanknarrah Co. Ltd.	11111/15; 28146/50; 6711/15	15 ORD.	..	Do.	Do.
	Do.	17778/89	12 'B' ORD. (Bonus shares).	..	Do.	The Company.
	Do.	21527/31	5 ORD.	..	S. Abdulkhaliq & K.S. Mahomed Badruddin.	The Bank of India Ltd.
	Do.	17766/69	4 'B' ORD. (Bonus shares).	..	Do.	The Company.
26.	Hukumchand Jute Mills	297901/40; 297991/8000	50 ORD.	..	S.M. Jehangirmian.	The Bank of India Ltd.
27.	Gourepore Co. Ltd.	4183/87; 20558/562	10 ORD.	..	Do.	Do.
28.	Kamarhatty Co. Ltd.	15631/40; 18163/72	20 ORD.	..	Do.	Do.
	Do.	13374/389	16 ORD.	..	Do.	The Company.
29.	Anglo India Jute Co. Ltd.	38627/46	20 ORD.	..	S. Abdulkhaliq & K.S. Mahomed Badruddin.	The Bank of India Ltd.
30.	Cheviot Mills Co. Ltd.	12621/45	25 ORD.	..	S.M. Jehangirmian.	Do.
31.	Auchland Jute Co. Ltd.	1776/85; 531/40	20 ORD.	..	S. Abdulkhaliq & K.S. Mahomed Badruddin.	Do.
	Do.	9726/30	5 ORD.	..	S.M. Jehangirmian.	Do.
32.	Clive Mill Co. Ltd.	144581/680	100 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
33.	Albion Jute Mills Co. Ltd.	4716/20; 7276/80; 7871/5; 10491/5; 10496/500; 10826/830.	30 ORD.	..	S. Abdulkhaliq & K.S. Mahomed Badruddin.	The Bank of India Ltd.
34.	Tata Iron & Steel Co. Ltd.	23859; 34080; 34126; 39124; 46896.	5 DEFD.	..	S.M. Jehangirmian. & S. Abdulkhaliq.	Do.
35.	New Beerbhoom Coal Co. Ltd.	64121/220; 61681/780; 174056/095; 58447/486; 137538/57.	300 ORD.	..	Do.	Do.
36.	Bengal Coal Co. Ltd.	2206/210; 2946/50; 28304/306; 35954/55; 21516/520.	20	..	Do.	Do.
37.	United Provinces Electric Supply Co. Ltd.	20185/209; 20260/284	50	..	Do.	Do.
	Do.	41763/41799	37 (Bonus shares).	..	Do.	The Company.
38.	Benaras Electric Light & Power Co. Ltd.	103116/215; 56201/230; 33891/915; 144489/513; 143369/376; 48056/060; 152265/268; 52279/281.	200	..	Do.	The Bank of India Ltd.
39.	Amalgamated Coalfield Ltd.	46972/071; 63901/950; 64201/225; 91135/59.	200	..	Do.	Do.
40.	Agra Electric Supply Co. Ltd.	11764/813	50	..	Do.	Do.
	Do.	17757/72	16 (Bonus shares).	..	Do.	The Company.
41.	Patna Electric Supply Co. Ltd.	132817/875; 36505/529; 37710/719; 103378/383.	100	..	Do.	The Bank of India Ltd.
42.	Raneegunge Coal Association Ltd.	8010/209	200	..	Do.	Do.
	Do.	.	200 (1948 Issue).	..	Do.	The Company.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
43.	Pench Valley Coal Co. Ltd.	6981/7080	100	..	¹ [S.M. Jehangirmian & S. Abdulkhaliq.]	The Bank of India Ltd.
44.	Dacca Electric Supply Co. Ltd.	35646/745	100	..	Do.	Do.
	Do. . . .	42606/71	66 PREF.	..	Do.	Do.
45.	Bank of Baroda Ltd.	44836/850; 24359/363; 44329/331; 57994/95; 25582/588; 25602/609; 6260/64; 54166/170; 6616/19; 6747/49; 7788/89; 8372; 8931/32; 9355/6; 9861; 10955; 49869; 13444; [19777]; 19778/79; 26789/792.	75	..	Do.	Do.
46.	Equitable Coal Co. Ltd.	32221/270; 163439/463; 163469/493; 31871/895; 2561/70; 180457/471; 27664/66; 10746/760; 136191/20; 161392/393.	200 ORD.	..	Do.	Do.
47.	East India Coal Co. Ltd.	119801/825; 19441/465; 81561/610; 58081/130; 41526/575.	200 ORD.	..	Do.	Do.
48.	Burma Corporation Ltd.	369667/766	100	..	Do.	Do.
49.	Reserve Bank of India	469551/555; 172881/885; 223011/015; 26527/531.	20	..	S. Abdulkhaliq	Do.
50.	Associated Cement Ltd.	565171/75; 401733/737; 399327/29; 643516; 401738.	15	..	Do.	Do.
	Do.	N1053417/23; 1055557	8	..	Do.	Manager, Mangrol State.
51.	Orient Jute Mills Co. Ltd.	6201/225	25 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq	The Bank of India Ltd.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
52.	New Victoria Mills Co. Ltd.	373916/4015; 198076/125; 198126/275; 1340567155; 118326/335; 118696/785.	500 PREF.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
53.	Dalhousie Co. Ltd.	Jute 22368	1 ORD. (Bonus shares).	..	Do.	Do.
	Do.	1566/70; 19231/232	7 ORD.	..	S.M. Jehangirmian.	Do.
	Do.	4801/05; 3506/10; 3486/95; 15581/590.	30 ORD.	..	S. Abdulkhaliq and K.S. Mohamed Badruddin.	Do.
	Do.	..	12 (Bonus shares) (Fully paid).	..	Do.	The Company.
54.	South Madras Electric Supply Corporation. Ltd.	46485/574	90 51/2% II. Cum PREF.	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	149666/845	180 ORD.		Do.	Do.
55.	Burrakur Co. Ltd.	Coal 429408/409; 46874/883; 429155/164; 31367/378; 356762/777; 181925/2024; 296542/566; 310119/143; 413937/941; 135576/600; 213815/824; 213754/763; 57601/700.	350 ORD.	..	Do.	Do.
56.	All interest and dividends remaining unpaid or compensation either in cash or in securities or shares or both in respect to all or any of the above said shares or securities.					
57.	All Bonus shares, coupons or new shares to the issue or allotment of which the holder became entitled by virtue of the holding of all or any of the above items.					

(d) Investments made by Shaikh Jehangirmian

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
1.	3% Madras Government Loan 1953.	BY000050 BY000049 BY000047 BY000048 BY000046	1 1 1 1 1	10,000 5,000 1,000 1,000 100	S. Abdulkhaliq and S.M. Nasiruddin.	The Bank of India Ltd.
				17,100		
2.	4% Government Loan 1960—70	BY018434 BY018435 BY018436 BY018437 BY018534 BY018535 BY018536 BY018537 BY018538 BY018539 BY018540 BY018541 BY018538 BY018539	1 1 1 1 1 1 1 1 1 1 1 1 1 1	1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000 1,000	Do. S.M. Jehangirmian, S. Abdulkhaliq and K.S. Mahomed Badruddin.	Do. Do.
				14,000		
3.	4½% Government Loan 1955—60.	BY009781	1	25,000	S. Abdulkhaliq and S.M. Nasiruddin.	Do.
4.	5% Government Loan 1945—55.	B135006 164662 B150148 B164656 B105258 B105259 B105260 155123 155124 155125 B164661	1 1 1 1 1 1 1 1 1 1 1	10,000 10,000 5,000 1,000 1,000 1,000 1,000 1,000 1,000 500 32,500	S.M. Jehangirmian S. Abdulkhaliq and K.S. Mahomed Badruddin.	Do.
5.	5% Government Loan 1945—55.	B179863 B179864 B179865 B179866	1 1 1 1	10,000 10,000 5,000 5,000	S. Abdulkhaliq, S.M. Nasiruddin and K.S. Mahomed Badruddin.	Do.
				30,000		

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
6.	5% Government Loan 1945—55.	B135008 B171578 B171579	1 1 1	10,000 5,000 5,000 <u>20,000</u>	S.M. Jehangirmian and Mahomed Badruddin	The Bank of India Ltd.
7.	5% Government Loan 1945—55.	B139202 B179402 B095746 B164645 B121758 B121757 B150200 B113039 B113044 B113045 B113046 B113047	1 1 1 1 1 1 1 1 1 1 1 1	25,000 10,000 10,000 5,000 4,000 3,000 1,000 1,000 1,000 1,000 1,000 1,000	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
				<u>63,000</u>		
8.	Amalgamated Coalfields Ltd.	25162/186	25	..	Do.	Do.
9.	Kanknarrah Co. Ltd. Do.	13351/55; 19878/82 17790/97	10 ORD. 8 'B' ORD.	S. Abdulkhaliq Do.	Do. The Company.
10.	Century Spinning and Manufacturing Co. Ltd.	1948; 6728/6730; 17737	5 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
11.	Barnagore Jute Factory Co. Ltd.	56634/38; 76026/30	10 ORD.	..	Do.	Do.
12.	Travancore Rubber Ltd.	26464/563; 49132/228	197	..	S. Abdulkhaliq	The Bank of India Ltd.
13.	British India Corporation Ltd.	3836024/123; 2261268/1367	200 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
14.	Kothari Textiles Ltd. Do. Do.	29585/609; 1101/1200 24112/36; 14957/15056 92363/92562; 85361/85410	125 ORD. 125 PREF. 250 (Bonus shares).	S. Abdulkhaliq Do. Do.	Do. Do. Manager, Mangrol State.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
15.	Midnapore Zamindari Co. Ltd.	24921/45; 46195/219; 66729/33; 84801/25; 85151/75; 85531/50; 67982/68006; 52396/420.	175 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	4251/75	25 PREF.	..	Do.	Do.
16.	Champadany Jute Co. Ltd.	2791/95	5	..	Do.	Do.
17.	Bombay Burmah Trading Corporation Ltd.	518; 4335; 10207; 18928/30; 22368; 23892; 31115; 33211.	10 ORD.	..	S. Abdulkhaliq	Do.
18.	Bombay Dyeing and Manufacturing Co. Ltd.	11903; 19667; 21309; 21516.	4	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
19.	Tata Power Co. Ltd.	25966; 29540; 26126; 30413; 30414; 9314; 5840/841; 32599; 24772; 27209; 1893; 10223.	13 ORD.	..	S. Abdulkhaliq	Do.
20.	Carew & Co. Ltd.	15301/400; 147721/820; 166695/744; 209525/649.	375 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
	Do.	729/738	10 PREF.	..	Do.	Do.
21.	Tidewater Oil Co. (India) Ltd.	58101/200; 55901/56000	200 ORD.	..	S. Abdulkhaliq	Do.
22.	Fort Williams Jute Co. Ltd.	3876/900; 10801/25	50 ORD.	..	Do.	Do.
23.	Bank of Baroda Ltd.	112441/465	25	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
24.	Indian Iron & Steel Co. Ltd.	439100/474; 1094819/58; 1102867/902; 1171333/532; 1173603/42; 1371895/958; 2214857/76; 2287504/608; 2341676/90; 2480019/38; 1764097/142; 1692188/233; 1802602/609.	1015 ORD.	..	¹ [S.M. Jehangirmian and S. Abdulkhaliq.]	The Bank of India Ltd.
25.	British Ceylon Corporation Ltd.	214651/750; 96101/200	200 ORD.	..	S. Abdulkhaliq and S.M. Nasiruddin.	Do.
26.	Premier Construction Co. Ltd.	59221/225	5 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
	Do.	6159/68	10 II PREF.	..	Do.	The Company.
	Do.	..	25 III PREF. (Bonus shares)	..	Do.	
27.	Belvedere Jute Mills Co. Ltd.	101/125	25 ORD.	..	S.M. Jehangirmian and Zubeda Siddiq.	The Bank of India Ltd.
28.	Pench Valley Coal Co. Ltd.	4041/140; 14901/5000; 64231/330.	300	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
29.	National Co. Ltd.	182301/400; 301651/700	150 ORD.	..	S.M. Jehangirmian and Vezeerunisa Begum.	Do.
	Do.	34551/600; 82651/700; 70101/150.	150 ORD.	..	S. Abdulkhaliq	Do.
	Do.	138701/50; 299151/200	100 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955, Gazette of India. Part II, sec. 3, for the former entry.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody	
1	2	3	4	5	6	7	
				Rs.			
30.	Delta Jute Mills Co. Ltd.	6291/315	25 ORD.	..	S.M. Jehangirmian and Hamida Begum.	The Bank of India Ltd.	
31.	Orient Jute Mills Co. Ltd.	13926/50	25 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.	
32.	Caledonian Jute Mills Co. Ltd.	436/40, 8421/25	10 ORD.	..	Do.	Do.	
33.	Caledonian Jute Mills Co., Ltd.	20	Do.	Do.	
34.	Burn and Co. Ltd.	40136/140	5 ORD.	..	Do.	Do.	
35.	Jubbulpore Electric Supply Co. Ltd.	87301/500	200	..	S. Abdulkhaliq	Do.	
	Do.	178420/519	100 (Bonus shares).	..	Do.	The Company.	
36.	Benares Electric Light and Power Co. Ltd.	83966/4065; 154701/800; 154801/900.	300	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.	
37.	Cheviot Mills Co. Ltd.	15296/320	25 ORD.	..	S.M. Jehangirmian and Zubeda Siddiqa.	Do.	
38.	Bally Jute Co. Ltd.	6831/835	5 ORD.	..	S. Abdulkhaliq	Do.	
39.	Bengal Coal Co. Ltd.	2531/40; 18346/50; 20912/16; 25383/87; 38713/17; 39819/23	14671/72; 20047/49; 22501/05; 30541/50;	55	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
40.	United Provinces Electric Supply Co. Ltd.	20135/144	10	..	Do.	Do.	
	Do.	418011/807	8 (Bonus shares).	..	Do.	The Company.	
41.	Steel Corporation of Bengal Ltd.	426894/993; 365124/163; 103643/652.	150	..	Do.	Do.	
	Do.	32548/72; 4821/845	ORD. 50 PREF.	..	Do.	Do.	

No.	Description of Investments	Distinctive Shares and Securities	Numbers of	No.	Amount	In whose name standing	In whose custody
1	2	3		4	5	6	7
					Rs.		
42.	Spencer & Co. Ltd.	77067/166		100 ORD.	..	S. Abdulkhaliq	The Company.
	Do.	262167/261		95 B. PREF. 8½	..	Do.	Do.
43.	Hattikhira Tea Co. Ltd.	46891/990		100	..	Do.	Do.
44.	Sendra Coal Co. Ltd.	38131/80; 79401/50		100	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
45.	Agarpara Co. Ltd.	146456/555; 296456/555		200 ORD.	..	Do.	Do.
46.	Dacca Electric Supply Co. Ltd.	5546/645		100 ORD.	..	Do.	Do.
	Do.	42539/605		67 PREF.	..	Do.	Do.
47.	New Victoria Mills Co. Ltd.	445003/102; 138161/260; 540143/242; 143226/325; 451853/952.		500 PREF.	..	Do.	Do.
48.	Singareni Collieries Co. Ltd.	580556/605; 608646/95		100	..	S. Abdulkhaliq	Do.
49.	Birla Jute Manufacturing Co. Ltd.	25301/400; 292783/807		125 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
50.	Associated Cement Cos. Ltd.	178718/27; 278666/75; 401728/32.		36	..	S. Abdulkhaliq	The Bank of India Ltd.
	Do.	N1053399/N1053403; N1053404/N1053408; N1053409/N1053413; N1053414/N1053416.		18	..	Do.	The Manager, Mangrol.
51.	Anglo India Jute Mills Ltd.	6871/95; 16504/13; 46192/201.	10416/20; 42957/81;	75 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
52.	New India Assurance Co. Ltd.	192259/268		10	..	Do.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
53.	Titaghur Paper Mills Ltd.	53446/545; 285321/420	200 'A' ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	15357/456	100 'B' ORD.	..	Do.	Do.
	Do.	172861/960	100 PREF. ORD.	..	S. Abdulkhaliq	Do
	Do.	7575/624	50 PREF.	..	Do.	Do.
	Do.	10027/31	5 II PREF.	..	Do.	Do.
54.	South Madras Electric Supply Corporation Ltd.	149486/665; 404778/527	230 ORD.	..	Do.	Do.
	Do.	21991/22040	50 PREF.	..	Do.	Do.
	Do.	46395/484	90 II PREF.	..	Do.	Do.
55.	Bengal Nagpur Cotton Mills Ltd.	84751/850; 84951/5050	200 ORD.	..	Do.	Do.
56.	Howrah Mills Co. Ltd.	19351/400; 196701/800	150 ORD.	..	S. Abdulkhaliq	Do.
	Do.	477076/477300	225 ORD. (Bonus shares).	..	Do.	The Company.
	Do.	86771/820	50 ORD.	..	S.M. Jehangirmian Hamida Begum.	The Bank of India Ltd.
	Do.	478276/478350	75 ORD. (Bonus shares).	..	Do.	The Company.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
57.	Central Bank of India Ltd.	171726/311; 599896/900; 613626/30; 618301/05; 664496/500; 612421/445.	50	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	149231/149240	10 (Bonus shares).	..	Do.	The Central Bank of India.
58.	Peninsular Plantations Ltd.	28706/55	50	..	Do.	The Bank of India Ltd.
59.	Auckland Jute Co. Ltd.	4376/80; 6751/60; 8906/10; 8926/30; 9346/50; 12543/47; 14253/72	55 ORD.	..	Do.	Do.
60.	7% Debentures. Midland Rubber & Prod. Co. Ltd.	11/75/82	8/500	4,000	Do.	Do.
61.	51/2% Debentures. South Madras Electric Supply Corporation Ltd.	4405/424	..	2,000	Do.	Do.
62.	3% Conversion Loan—1946	BY118062	1	5,000	S. Abdulkhaliq & S.M. Nasiruddin.	Do.
	Do. . . .	BY118063	1	5,000	Do.	Do.
63.	Ahmedabad Electric Co. Ltd.	70248/257	10 F.P.	..	S.M. Jehangirmian and S. Abdulkhaliq.	Do.
64.	Bengal Nagpur Coal Co. Ltd.	991/95; 4320; 6341/60; 6381/400; 11576/600; 12467/70; 18601/25.	100	..	Do.	Do.
65.	Bengal Paper Mills Co. Ltd.	18464/88	25 ORD.	..	Do.	Do.
	Bengal Paper Mills Co. Ltd.	44475/549	75 ORD. (Bonus shares).	..	Do.	The Company.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
66.	Budge Jute Mills Co. Ltd.	3431/35; 4771/75	10 ORD.	..	S.M. Jehangirmian and S. Abdulkhaliq.	The Bank of India Ltd.
67.	Bararee Co. Ltd.	49301/400	100 ORD.	..	Do.	Do.
68.	Bharatia Electric Co. Ltd.	135627/651; 60101/200	125 ORD.	..	Do.	Do.
	Do.	..	31 (Bonus shares).	..	Do.	The Company.
69.	Cawnpore Sugar Works Ltd.	32071/70	100 ORD.	..	Do.	The Bank of India Ltd.
70.	Champarun Sugar Co. Ltd.	10071/120; 43321/70; 136493/692.	300	..	Do.	Do.
71.	Connaught Mills Co. Ltd.	629/32	4	..	S.M. Jehangirmian.	Do.
72.	Central Kurkand Coal Co. Ltd.	36371/470	100 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
73.	Howard & Dullough Mills Co. Ltd.	296	1	..	S.M. Jehangirmian.	Do.
74.	Indian Rubber Manufacturing Co. Ltd.	17230/329; 35707/31; 37660/700; 59186/226.	207 ORD.	..	S. Abdulkhaliq	Do.
	Do.	80829/897	69 ORD.	..	S. Abdulkhaliq & S.M. Nasiruddin.	Do.
75.	Kohinoor Mills Co. Ltd.	17700/01; 18223/25; 28985	6	..	S. Abdulkhaliq	Do.
	Do.	55967/972	6 (Bonus shares).	..	Do.	The Company.
76.	Kumardhubi Engineering Works Ltd.	191/200; 8236/50	25 PREF.	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
77.	Naihati Jute Mills Co. Ltd.	8939/48; 12056/60	15 ORD.	..	S.M. Jehangirmian & Zubeda Siddiq.	Do.
78.	Nuddea Mills Co. Ltd.	128021/045; 6246/270	50 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
79.	Orient Paper Mills Ltd.	169811/910	100 ORD.	..	S. Abdulkhaliq	The Bank of India Ltd.
80.	Providential Insurance Co. Ltd.	1143/52; 1306/15	20 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
81.	Southern Maharatta Spinning & Weaving Co. Ltd.	817; 822; 963; 3505	4	..	S.M. Jehangirmian.	Do.
82.	Sirpur Paper Mills Co. Ltd.	39079/098	20 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq	Do.
83.	Samastipur Central Sugar Co. Ltd.	23801/900	100	..	S. Abdulkhaliq	Do.
84.	West Jamuria Coal Co. Ltd.	60501/600	100	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
85.	Lothian Jute Mills Co. Ltd.	5866/870	5 ORD.	..	Do.	Do.
86.	Tata Iron & Steel Co. Ltd.	26463/64; 45226/29; 49115; 52366/68; 94380/84; 134957/75; 134993/98; 138355; 290603/07.	46 ORD.	..	S.M. Jehangirmian, Mahomed Badruddin & S. Abdulkhaliq.	Do.
	Do.	4764; 6285; 8406; 8425; 9592; 9614; 13368; 13372; 13374/75; 20449; 30161; 30785; 31202; 34736/37; 45346.	17 DEFD.	..	Do.	Do.
	Do.	142731/80; ¹ [266228/321; 561677/81; 665153/57; 255981/985; 697858/877; 55459/463; 362782/786; 444073/77; 524390/394; 309863/67; 666146/150; 346034/036; 180550/51; 362467/471; 589172/176.	135 II PREF.	..	¹ [S.M. Jehangirmian & S. Abdulkhaliq.]	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Shares and Securities	Numbers of	No.	Amount	In whose name standing	In whose custody
1	2	3		4	5	6	7
					Rs.		
87.	Bombay Electric Supply & Tramway Co. Ltd.	153465/74; 313498/522; 365320/29; 386646/50; 391967/71; ¹ [1416206/10]; 434821/25; 592466/70; 482151/155.	153870/74; 330966/70; 366980/84;	95 ORD.	..	S. Abdulkhaliq	The Bank of India Ltd.
	Do.	18074/98		25 PREF.	..	Do.	Do.
88.	Bombay Steam Navigation Co. Ltd.	3683; 6884; 7061/63		5 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
89.	Imperial Bank of India	40042/45; 48440; 60625/26		7 F.P.	..	Do.	Do.
90.	Bank of India	4629 ¹ [7680]; 30712/16; 72214/18; 153784/88.	22397; 55476; 57431;	20	..	Do.	Do.
91.	Tata Hydro Electric Power Supply Co. Ltd.	166982/91; 68201/05 102533/42; 108851/55; 122839/40; 124851/53; 131459/60; 142049; 142519/20.	56646/55;	50 ORD.	..	S.M. Jehangirmian, Mahomed Badruddin & S. Abdulkhaliq.	Do.
92.	Kamarhatty Co. Ltd.	7501/10		10 ORD.	..	S. Abdulkhaliq	Do.
	Do.	13390/97		8 (Bonus shares).	..	Do.	The Company.
93.	Patna Electric Supply Co. Ltd.	31445/54; 129946/95; 148878/902; 194710/15.	37950/64; 142096/120;	131	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
94.	Equitable Coal Co. Ltd.	97081/130; 219110/119; 249824/83; 258269/313.	158961/9060; 222404/33;	295 ORD.	..	S. Abdulkhaliq	Do.
95.	East India Coal Co. Ltd.	4186/285; 56406/505; 104236/335.	37151/250;	400 ORD.	..	Do.	Do.

1. Subs. by Notification No. S.R.O. 3657, dated 7th December, 1955.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
96.	Burma Corporation Ltd.	901376/475; 3112996/3095; 4502624/723; 7718550/649; 7829520/619; 8474250/549; 8487440/539; 9243184/283; 9258984/9083; 10579699/798; 10651930/2029; 10842233/332; 12290328/402; 10210880/904.	1500	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
97.	Dalhousie Co. Ltd.	Jute 5889; 10295/98; 12772/76; 19262/266.	15 ORD.	..	S.M. Jehangirmian & Hamida Begum.	Do.
	Do.	..	6 (Fully paid).	..	Do.	The Company.
98.	Burrakur Co. Ltd.	Coal 143501/600; 294739/838; 307333/57; 339882/906.	250 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	The Bank of India Ltd.
	Do.	8351/4000	50 PREF.	..	Do.	Do.
99.	Hantapara Co. Ltd.	Tea 746/55	10 ORD.	..	S. Abdulkhaliq	Do
100.	Ledo Tea Ltd.	Co. 2026/30	5	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
101.	Hasimara Co. Ltd.	Tea 36861/85; 51501/600; 159314/38.	150 ORD.	..	Do.	Do.
	Do.	209401/500; 313448/497	150 ORD. (Bonus shares).	..	Do.	Do.
102.	Agarpara Ltd.	Co. 146456/555; 296456/555	200 ORD.	..	Do.	Do.
103.	Adamjee Mills Ltd.	Jute 168661/760	100 ORD.	..	Do.	Do.
104.	Calcutta Landing & Shipping Ltd.	Co. 11291/390; 50531/630; 57611/10.	300	..	Do.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
105.	Indian Copper Corporation Ltd.	571345/444; 4641744/93; 911189/238; 1399551/650; 2616810/909; 4081936/2035; 5456740/839; 8034801/900.	700	..	S. Abdulkhaliq	The Bank of India Ltd.
106.	Associated Advertisers and Printers Ltd.	4051/100	50	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
107.	Dunlop Rubber Co. (India) Ltd.	563215/24; 548949/998	60 ORD.	..	S. Abdulkhaliq	Do.
	Do.	66497/501	5 II PREF.	..	Do.	Do.
108.	India General Navigation and Railway Co. Ltd.	52402/26	25 ORD.	..	Do.	Do.
109.	Provincial Union Assurance Co. Ltd.	12936/85	50	..	S M. Jehangirmian & S. Abdulkhaliq.	Do.
110.	Nazira Coal Co. Ltd.	50451/550	100 ORD.	..	Do.	Do.
111.	Reserve Bank of India	156801/5; 201591/5; 242181/95; 248941/5; 259191/5.	35	..	S. Abdulkhaliq	Do.
112.	New Manbhum Coal Co. Ltd.	17146/95	50	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
	Do.	36965/37014	50	..	Do.	The Company.
113.	Katras Jeheriah Coal Co. Ltd.	8441/45; 23781/800	25	..	S. Abdulkhaliq	The Bank of India Ltd.
114.	Rangoon Electric Tram & Supply Co. Ltd.	243617/716	100 ORD.	..	S.M. Jehangirmian & S. Abdulkhaliq.	Do.
115.	Scindia Steam Navigation Co. Ltd.	208858/882; 1439035/59; 86824/826; 486780/789; 497953/962; 270336; 418042.	75	..	Do.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
116.	Triton Insurance Co. Ltd.	19441/45	5	..	S. Abdulkhaliq	The Bank of India Ltd.
117.	Societe Generale Industrielle De. Chandernagore.	184/188	5	..	S.M. Jehangirmian.	Do.
118.	All interest and dividends remaining unpaid or compensation either in cash or in securities or shares or both in respect to all or any of the above said shares or securities.					
119.	All Bonus shares, coupons or new shares to the issue or allotment of which the holder became entitled by virtue of the holding of all or any of the above items.					

(e) Shares, etc., standing in the name of S.M. Nasiruddin, the Shaikh of Mangrol.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
				Rs.		
1.	Associated Cement Companies Ltd.	..	100	..	S.M. Nasiruddin	S.M. Nasiruddin
2.	Do.	..	300	..	S.M. Nasiruddin & Ahmedzaman Begum.	Do.
3.	Indian Iron & Steel Co. Ltd. Indian Iron & Co. Ltd.	2118443/82; 2126904/13; 1424565/614; 2035849/72; 1152553/62; 1682898/930; 1532614/41; 2112428/32; 2127317/416; 1061862/961; 1407247/79; 1662447/54; 2143011; 1747929; 1391325/30; 1467196/207; 1128617/24; 2117791; 1434629/33; 2118483/84; 2153247/52; 2131840/45; 2111062/64; 1369411/18; 1749757/800; 2519172/221; 1277015/114; 2496818/917; 2127217/316; 531052/76; 531077/101; 1477110/159.	1,000	..	S.M. Nasiruddin.	Do.

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No.	Amount	In whose name standing	In whose custody
1	2	3	4	5	6	7
4.	All interest and dividends remaining unpaid or compensation either in cash or in securities or shares or both in respect to all or any of the above said shares or securities.					
5.	All Bonus shares, coupons or new shares to the issue or allotment of which the holder became entitled by virtue of the holding of all or any of the above items.]					

PART II

(See section 3)

(PROPERTIES BELONGING TO THE STATE OF MANVADAR)

(a) *Government Promissory Notes standing in the name of Khan Shri Gulam Moinuddin Khan, Chief of Manavadar.*

- (1) Rs. 2,00,000 . . . Deposited with the Reserve Bank of India (Rs. 50,000 3 per cent. loan of 1865 plus Rs. 1,50,000 3 per cent. loan of 1900-01).
- (2) Rs. 1,00,000 . . . Security in the special form.
- (3) Rs. 6,00,000 . . . 3 per cent. loan bearing Nos. 072191 to 072196.
- (4) Rs. 3,00,000 . . . 4 per cent. 1960-70 loan bearing Nos. BY 036292 to BY 036303.
- (5) Rs. 1,00,000 . . . 4 per cent. 1960-70.
- (6) Rs. 50,000 . . . 21/2 per cent. in the custody of the Manager of Manavadar.
- (7) Rs. 1,00,000 . . . 3 per cent in the custody of the Manager of Manavadar.

(b) *Fixed Deposit and Savings Bank Account standing at the Bank of India Ltd., Rajkot, in the name of the Begum Sahiban Fatma (since deceased), mother of the Chief of Manavadar.*

		Rs.	A.	P.
1.	Fixed Deposit Receipt No. F/12-2, dated 5-1-1943	10,799	5	0
2.	Savings Bank Account No. 563, dated 7-6-1944	2,282	13	0
	Total	<u>13,082</u>	<u>2</u>	<u>0</u>

(c) *Fixed Deposit Receipts of the Imperial Bank of India, Rajkot, standing in the name of the Begum Sahiban Fatma (since deceased), mother of the Chief of Manavadar.*

	Rs.	A.	P.
Fixed Deposit Receipt No. B. 56934, dated 13-6-1942	3,655	8	0
Fixed Deposit Receipt No. B. 56941, dated 21-7-1942	2,688	12	0
Fixed Deposit Receipt No. B. 56942, dated 21-7-1942	4,033	3	0
Fixed Deposit Receipt No. B. 56943, dated 21-7-1942	4,033	3	0
Fixed Deposit Receipt No. B. 56957, dated 1-9-1942	5,687	15	0
Fixed Deposit Receipt No. B. 56972, dated 14-10-1942	5,325	12	0
Fixed Deposit Receipt No. B. 57007, dated 26-1-1943	1,782	4	2
Fixed Deposit Receipt No. B. 57015, dated 12-2-1943	4,133	11	0
Total	31,340	4	2

¹*[(d) Shares of the Cawnpore Tannery Limited, Cawnpore, standing in the name of Khan Shri Gulam Moinuddin Khan, Chief of Manavadar*

No.	Description of Investments	Distinctive Numbers of Shares and Securities	No. of Shares	Amount	In whose name standing	In whose custody
1.	Cumulative preference shares of Cawnpore Tannery Ltd., Cawnpore	4011-4020	10	1,000	Khan Shri Gulam Moinuddin Khan	Collector, Sorath District.
2.	Do.	4021-4030	10	1,000	Do.	Do.
3.	Do.	4031-4040	10	1,000	Do.	Do.
4.	Do.	4041-4050	10	1,000	Do.	Do.]

1. Ins. by Notification No. S.R.O. 397, dated 16th March, 1951.

¹[(e) Amounts standing in the name of Khan Shri Gulam Moinuddin Khan Chief of Manavadar and Abdul Kadir P. Quraishi, Private Secretary to the Chief of Manavadar, ²[with the Habib Bank Limited, Bantwa.]

	Rs.	A.	P.
1. Khan Shri Gulam Moinuddin Khan, Chief of Manavadar	4,57,564	11	3
2. Abdulkadir P. Quraishi. Private Secretary to the Chief of Manavadar	1,897	10	0
Total	<u>459,462</u>	<u>5</u>	<u>3</u>

NOTE.—The above amounts have been deposited with the Imperial Bank of India, Rajkot in the joint account of Messrs. Habib Bank Ltd. and the Regional Commissioner for Saurashtra. Rajkot.]

³[(f) Amount standing in the name of Treasury Officer, Manavadar in current account with the Imperial Bank of India, Rajkot Rs. 4,909-9-0]

⁴[(g) Five shares of the Reserve Bank of India Nos. 280896-0900 standing in the name of Bai Fatima Siddika Begum (deceased), mother of ex-Chief of Manavadar.]

⁵[(h) Five National Savings Certificates worth Rs. 5,000 bearing Nos. EO/241485 to 241489 issued in favour of Mohmad Zamankhan (minor) of Manavadar.]]

1. Ins. by Notification No. S.R.O. 1127, dated the 7th April, 1954.
2. Subs. by Notification No. GSR. 635, dated the 28th April, 1961.
3. Ins. by Notification No. S.R.O. 3657, dated the 7th December, 1955.
4. Ins. by Notification No. S.R.O. 1032, dated the 29th March, 1957.
5. Ins. by Notification No. S.R.O. 1065, dated the 22nd August, 1951.